

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/128(CHE)/2022
NAME OF THE PETITIONER : Venkatesan Subba Raja
NAME OF THE RESPONDENT(S) : Atchya Royal Infrastructure India Private Limited & 7 Others
UNDER SECTION : Sec 213,241 & 242 of CA, 2013

ORDER

Ld. Counsel Mr. S. Senthil Nathan for the Petitioner. Ld. PCS Mr. R. Padmanabhan for the Respondents 1 to 4, 7 and 8. Ld. Counsel Mr. Kasturi Rangan for R5.

In this case valuation report has been submitted vide Diary No.1970 dated 22.04.2024. However the Applicant is not in a position to accept the valuation and sought adjudication in the matter on merits. The Respondent also agreed to the same.

Pleadings are complete in this case.

List the petition for **physical hearing for final hearing on 10.07.2024.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk